

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III

CA(CAA)-85(ND)/2017

IN THE MATTER OF:

M/s. PIPL Business Advisors and Invest. (P) Ltd.

.....PETITIONER

Vs.

M/s. Global Consultancy & Investment (P) Limited

... RESPONDENT

SECTION :

Under Section 230-232

Order delivered on 18.7.2017

Coram :

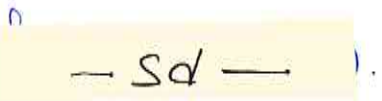
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner : -

For the Respondent : -

ORDER

Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
18.7.2017